

**Difficulties being Experienced in Calicut-Bombay Flight**

3986. SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government are aware that the passengers of the Indian Airlines flights from Calicut to Bombay are experiencing difficulties since the aircraft is landing at Sahara International Airport instead of landing at domestic airport, Bombay; and

(b) if so, the steps being taken by the Government to originate the Calicut flight from domestic airport, Bombay?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) With a view to facilitate international travellers, Indian Airlines operations between Calicut and Bombay have been shifted to Sahar International Airport, Bombay. However, complimentary transportation is provided between Domestic and International terminals to the domestic passengers on these flights.

[Translation]

**Export of Soyabean Oil Cakes**

3987. SHRI SUSHIL CHANDRA VARMA : Will the Minister of COMMERCE be pleased to state :

(a) the total quantity and value of soyabean oil cakes exported during 1994-95;

(b) the target fixed for export of Soyabean oil cakes by the end of 1995-96;

(c) whether due to lack of facilities like rail transport and dock facilities, export of Soyabean oil cake is likely to be hit during the current year; and

(d) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) The total quantity and value of Soyabean oil cakes exported during 1994-95 was 20,81,596 M. tonnes and Rs. 1214.15 crores respectively.

(b) An export target of US \$ 730.2 Million has been fixed for export of oil meals (including soyabean) for the year 1995-96.

(c) and (d) The quantitative increase in the export of agricultural products during the current year has strained the infrastructure. Delays have occurred at certain times due to congestion at ports and transportation problems. These have been resolved by recourse to diversion of cargo to other ports on the west and east coasts including minor ports and resorting to road movement to supplement the rail rake capacity. Constant attention is being paid to resolving problems faced by exporters to ensure timely exports from the country.

[English]

**Cotton Monopoly Scheme**

3988. SHRI RAMCHANDRA MAROTRAO GHANGARE: Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have given extension of only one year (i.e. upto June, 1996) to the Monopoly Cotton Purchase Scheme of Maharashtra;

(b) if so, whether the Government propose to give further extension of four or five years at a stretch; and

(c) if not, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KAMAL NATH) : (a) to (c) The Government of India have approved the continuance of the Maharashtra Raw Cotton Monopoly Procurement Scheme for one year, upto 30th June, 1996, subject to the condition that the scheme will be totally phased out by 30th June, 1996.

[Translation]

**Modernisation/Expansion of Airports**

3989. SHRI N.K. BALIYAN :

SHRI RAM SINGH KASHWAN :

SHRI CHINMAYANAND SWAMI :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the details of the airports where modernisation and expansion works were undertaken during each of the last three years;

(b) the expenditure incurred thereon;

(c) whether the Government propose to undertake the said works at a few more airports;

(d) if so, the details thereof;

(e) whether some airports are proposed to be upgraded into international airports; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) The names of the airports where modernisation/expansion works have been undertaken by Airports Authority of India during each of the last three years is given in attached statement.

(b) The expenditure incurred on these airports and other works during the last three years, year-wise is given below :-

<u>1992-93</u>	<u>1993-94</u>	<u>1994-95</u>
Rs. 133.61	Rs. 332.85	Rs. 347.23
(Rs. in crores)		

(c) and (d) Further upgradation of the airport facilities at Bagdogra, Goa, Indore, Jaipur, Kargil, Lucknow, Lilabari, Raipur, Shimla, Tirupati, Udaipur, Calcutta, Madras, Delhi and Bombay are being planned.

(e) At present, there is no proposal to declare any new airport as an international airport.

(f) Does not arise.

#### STATEMENT

*Names of the Airports where Modernisation/Expansion works have been undertaken during 1992-93*

1. Agartala	2. Ahmedabad
3. Bhubaneshwar	4. Bombay
5. Calicut	6. Calcutta
7. Dibrugarh	8. Guwahati
9. Goa	10. Hyderabad
11. Imphal	12. Indore
13. Jaipur	14. Lucknow
15. Nagpur	16. Patna
17. Ranchi	18. Vadodara
	19. Trivandrum

*Names of the Airports where Modernisation/Expansion works have been undertaken during 1993-94*

1. Bangalore	2. Bhubaneshwar
3. Bombay	4. Bhopal
5. Calcutta	6. Delhi
7. Dimapur	8. Dibrugarh
9. Patna	10. Tirupathi
	11. Trivandrum

*Names of the Airports where Modernisation/Expansion works have been undertaken during 1994-95*

1. Agra	2. Agartala
3. Aurangabad	4. Bombay
5. Bagdogra	6. Belgaum
7. Bhopal	8. Bhavnagar
9. Calicut	10. Coimbatore
11. Delhi	12. Guwahati
13. Gaya	14. Hyderabad
15. Indore	16. Jaipur
17. Jammu	18. Jorhat

19. Jodhpur	20. Leh
21. Madras	22. Mohanbari
23. Lucknow	24. Rajkot
25. Silchar	26. Udaipur
27. Vadodara	28. Trivandrum

#### Financial Position of Tea Board

3990. SHRI RAM SINGH KASHWAN : Will the Minister of COMMERCE be pleased to state :

(a) the administrative expenses of Tea Board during each of the last three years;

(b) whether it is continuously increasing; and

(c) if so, whether some corrective measures are proposed to be taken to reduce expenses of the Tea Board?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (c) Administrative expenses of Tea Board during past three years have been as under :-

Year	Amount (in lakhs)
1992-93	415.34
1993-94	487.10
1994-95	512.76

All possible efforts are being made to reduce administrative expenditure. However, increase in administrative expenses has been largely on account of inescapable and obligatory expenses arising out of increase in dearness allowance, Interim relief, electricity charges, rent, rates and taxes and increase in other maintenance charges. Expenditure has also increased on account of computerisation in Board's offices at Guwahati and Coonoor.

[English]

#### Textile Miles

3991. DR. AMRIT LAL KALIDAS PATEL: Will the Minister of TEXTILES be pleased to state :

(a) the total number of Textile units working under the National Textile Corporation in the country particularly in the State of Gujarat as at present;

(b) how many textile units out of them are working on losses, particularly in the State of Gujarat;

(c) the reasons for their losses;

(d) the steps taken/proposed to be taken by the Government to make the loss-incurring units viables; and

(e) the policy of the Government with regard to